

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 6th January, 2014

NO. HC.VII-04/2014/ 17 /A. Shri Susil Kumar Sarma, Presiding Officer, Industrial Tribunal, Dibrugarh is transferred and posted as District and Sessions Judge, Sivasagar, vice Shri Mahi Uddin Laskar to be retired from service on 28.02.2014 on superannuation.

In anticipation of his release by the Govt. of Assam from the post of Presiding Officer, Shri Sarma will hand over charge of his Court and Office to the Presiding Officer, Labour Court, Dibrugarh and proceed to join his new assignment positively on 01.03.2014.

NO. HC.VII-04/2014/ 18 /A. Smti Arunima Deka, Civil Judge and Asstt. Sessions Judge, Sivasagar is posted at the same station i.e Sivasagar as Chief Judicial Magistrate, vice Shri Chandan Das transferred.

Smti Deka will hand over charge of her Court and Office to the District and Sessions Judge, Sivasagar and join her new assignment immediately.

NO. HC.VII-04/2014/ 19 /A. Shri Amir Uddin Ahmed, Chief Judicial Magistrate, Bongaigaon is transferred and posted as Civil Judge and Asstt. Sessions Judge, No.1, Kamrup, Guwahati, vice Shri Jalal Uddin Ahmed to be retired from service on 31.01.2014 on superannuation.

Shri Ahmed will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Bongaigaon and proceed to join his new assignment positively on 01.02.2014.

NO. HC.VII-04/2014/ 20 /A. Shri Chandan Das, Chief Judicial Magistrate, Sivasagar is transferred and posted as Civil Judge and Asstt. Sessions Judge, Darrang, Mangaldoi, vice Shri Naimuddin Ahmed transferred.

Shri Das will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Sivasagar and proceed to join his new assignment immediately.

NO. HC.VII-04/2014/ 21 /A. Shri Abu Saleh Badrurdza Laskar, Chief Judicial Magistrate, Karimganj is transferred and posted as Civil Judge and Asstt. Sessions Judge, Sivasagar, vice Smti Arunima Deka posted at the same station.

Shri Laskar will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Karimganj and proceed to join his new assignment immediately.

NO. HC.VII-04/2014/ 22 /A. Shri Aminur Rahman, Civil Judge and Asstt. Sessions Judge, Karimganj is posted at the same station i.e Karimganj as Chief Judicial Magistrate, vice Shri Abu Saleh Badrurdza Laskar transferred.

Shri Rahman will hand over charge of his Court and Office to the District and Sessions Judge, Karimganj and join his new assignment immediately.

NO. HC.VII-04/2014/ 23 /A. Smti Sabnam Choudhury, Addl. Chief Judicial Magistrate, Karimganj is posted at the same station i.e. Karimganj as Civil Judge and Asstt. Sessions Judge, vice Shri Aminur Rahman posted at the same station.

Smti Choudhury will hand over charge of her Court and Office to the Chief Judicial Magistrate, Karimganj and join her new assignment immediately.

NO. HC.VII-04/2014/ 24 /A. Smti Nirmali Talukdar, Civil Judge and Asstt. Sessions Judge, Nalbari is transferred and posted as Chief Judicial Magistrate, Bongaigaon, vice Shri Amir Uddin Ahmed transferred.

Smti Talukdar will hand over charge of her Court and Office to the District and Sessions Judge, Nalbari and proceed to join her new assignment immediately.

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NO. HC.VII-04/2014/ 25 /A. Shri Naimuddin Ahmed, Civil Judge and Asstt. Sessions Judge, Darrang, Mangaldoi is transferred and posted as Civil Judge and Asstt. Sessions Judge, Nalbari, vice Smti Nirmali Talukdar transferred.

Shri Ahmed will hand over charge of his Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and proceed to join at his new place of posting immediately.

NO. HC.VII-04/2014/ 26 /A. Shri Sujit Kumar Ghosh, Addl. Chief Judicial Magistrate, Hailakandi is transferred and posted as Addl. Chief Judicial Magistrate, Nagaon, vice Shri Roushan Lal already transferred.

Shri Ghosh will hand over charge of his Court and Office to the Chief Judicial Magistrate, Hailakandi and proceed to join at his new place of posting immediately.

NO. HC.VII-04/2014/ 27 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade –II of the Assam Judicial Service as Asstt. Sessions Judge and to post them as Civil Judge and Asstt. Sessions Judge of the Districts and Sessions Division with Head-quarters as shown below against their names with effect from the date of taking over charge as such:

Sl.No.	Name of the Officers	District	Head-quarters
1.	Shri Amir Uddin Ahmed	Kamrup	Guwahati
2.	Shri Chandan Das	Darrang	Mangaldoi
3.	Shri Abu Saleh Badrudza Laskar	Sivasagar	Sivasagar
4.	Smti Sabnam Choudhury	Karimganj	Karimganj

NO. HC.VII-04/2014/ 28 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade –II of the Assam Judicial Service as Chief Judicial Magistrate of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl.No.	Name of the Officers	District	Head-quarters
1.	Smti Arunima Deka	Sivasagar	Sivasagar
2.	Shri Aminur Rahman	Karimganj	Karimganj
3.	Smti Nirmali Talukdar	Bongaigaon	Bongaigaon

NO. HC.VII-04/2014/ 29 /A. The High Court has been pleased to promote temporarily the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service in usual scale of pay and other allowances as admissible under the Rules and place them on probation as per Rules :-

1. Smti Farhana Sultana, Sub-Divisional Judicial Magistrate (M), Biswanath Chariali
2. Shri Nityananda Talukdar, Sub-Divisional Judicial Magistrate (M), Sarupathar

NO. HC.VII-04/2014/ 30 /A. In exercise of the powers conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted temporarily to Grade-II of the Assam Judicial Service as Addl. Chief Judicial Magistrate of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:

Sl.No.	Name of the Officers	District	Head-quarters
1.	Smti Farhana Sultana	Karimganj	Karimganj (<i>vice Smti Sabnam Choudhury transferred</i>)
2.	Shri Nityananda Talukdar	Hailakandi	Hailakandi (<i>vice Shri Sujit Kumar Ghosh transferred</i>)

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NO. HC.VII-04/2014/ 31 /A. Shri Shah Syed Ahadur Rahman, Sub-Divisional Judicial Magistrate (M), Charaideo, Sonari is transferred and posted against the newly created post of Sub-Divisional Judicial Magistrate (M), Titabar, vide Govt. letter No.JDJ (E).162/2011/17 dated 28.09.2012.

Shri Rahman will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Sivasagar and proceed to join at his new place of posting immediately.

NO. HC.VII-04/2014/ 32 /A. Shri Kumud Chandra Boro, Sub-Divisional Judicial Magistrate (S), Dibrugarh is transferred and posted against the vacant post of Sub-Divisional Judicial Magistrate (S), Karimganj.

Shri Boro will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join at his new place of posting immediately.

NO. HC.VII-04/2014/ 33 /A. Smti Manju Bordoloi, Sub-Divisional Judicial Magistrate (M), Abhayapuri is transferred and posted as Sub-Divisional Judicial Magistrate (M), Sarupathar, vice Shri Nityananda Talukdar temporarily promoted.

Smti Bordoloi will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Bongaigaon and proceed to join at her new place of posting immediately.

NO. HC.VII-04/2014/ 34 /A. In exercise of the powers conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officers in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them on transfer as Sub-Divisional Judicial Magistrate, (M)/ (S) at the station/ Head-quarters in the District as shown below against their name from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Designation	District	Head-quarters
1.	Shri Debojit Parasar	Sub-Divisional Judicial Magistrate (S)	Udalguri	Udalguri (against the vacant post)
1.	Smti Ranjita Agarwalla	Sub-Divisional Judicial Magistrate (M)	Bongaigaon	Abhayapuri(vice Smti Manju Bordoloi transferred)
2.	Smti Audri Bhattacharyya	Sub-Divisional Judicial Magistrate (M)	Sonitpur	Biswanath Chariali (vice Smti Farhana Sultana temporarily promoted)
3.	Smti Tripti Ari	Sub-Divisional Judicial Magistrate (M)	Sivasagar	Charaideo, Sonari (vice Shri Shah Syed Ahadur Rahman transferred)
4.	Shri Rajesh Kumar Todi	Sub-Divisional Judicial Magistrate (S)	Barpeta	Barpeta (against the vacant post)
5.	Shri Abhijeet Kumar Baruah	Sub-Divisional Judicial Magistrate (S)	Darrang	Mangaldoi (against the vacant post)
6.	Shri Abdul Mazid Md. Mahiuddin	Sub-Divisional Judicial Magistrate (S)	Sivasagar	Sivasagar (against the vacant post)
7.	Shri Rupak Rajak	Sub-Divisional Judicial Magistrate (S)	Kokrajhar	Kokrajhar (against the vacant post)
8.	Smti Jyotshna Das	Sub-Divisional Judicial Magistrate (S)	Dhubri	Dhubri (against the vacant post)
9.	Smti Rani Boro	Sub-Divisional Judicial Magistrate (S)	Goalpara	Goalpara (against the vacant post)

10.	Smti Dimple Boro	Sub-Divisional Judicial Magistrate (S)	Nalbari	Nalbari (against the vacant post)
11.	Shri Vijay Kumar Singh	Sub-Divisional Judicial Magistrate (S)	Nagaon	Nagaon (against the vacant post)
12.	Shri Shakti Sharma	Sub-Divisional Judicial Magistrate (S)	Jorhat	Jorhat (against the vacant post)
13.	Shri Nur Muhammad Abdullah Ahmed	Sub-Divisional Judicial Magistrate (S)	Cachar	Silchar (against the vacant post)
14.	Shri Narayan Kuri	Sub-Divisional Judicial Magistrate (S)	Tinsukia	Tinsukia (against the vacant post)
15.	Shri Nishanta Goswami	Sub-Divisional Judicial Magistrate (S)	Dibrugarh	Dibrugarh (vice Shri Kumud Chandra Boro transferred)
16.	Shri Abdul Kader	Sub-Divisional Judicial Magistrate (S)	Sonitpur	Tezpur (against the vacant post)
17.	Smti Ipsita Barthakur	Sub-Divisional Judicial Magistrate (S) No.2	Kamrup	Guwahati (against the vacant post)

NO. HC.VII-04/2014/ 35 /A. Smti Mamta Bhadani, Munsiff No.2, Sivasagar is posted at the same station i.e. Sivasagar as Munsiff No.1, vice Shri Abdul Mazid Md. Mahiuddin posted at the same station.

Smti Bhadani will hand over charge of her Court and Office to the District and Sessions Judge, Sivasagar and join her new assignment.

NO. HC.VII-04/2014/ 36 /A. Shri Bankim Sarma, Special Railway Magistrate, 1st Class, Kamrup, Guwahati is posted at the same station i.e. Guwahati as Special Judicial Magistrate, 1st Class.

Shri Sarma will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup, Guwahati and join his new assignment immediately. Shri Sarma will try the cases pending in the Court of Special Railway Magistrate, 1st Class, Kamrup, Guwahati, in addition to his own duties.

NO. HC.VII-04/2014/ 37 /A. Smti Bipaakkhi Borthakur, Munsiff No.2, Dibrugarh is posted at the same station i.e. Dibrugarh as Munsiff No.1, vice Shri Nishanta Goswami posted at the same station.

Smti Borthakur will hand over charge of her Court and Office to the District and Sessions Judge, Dibrugarh and join her new assignment immediately.

NO. HC.VII-04/2014/ 38 /A. Shri Kaushik Kumar Sharma, Judicial Magistrate, 1st Class, Jorhat is transferred and posted as Judicial Magistrate, 1st Class, Hajo, vice Shri Rupak Rajak transferred.

Shri Sharma will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join at his new place of posting immediately.

NO. HC.VII-04/2014/ 39 /A. Shri Mishbahul Hassan Ansari, Judicial Magistrate, 1st Class, Darrang, Mangaldoi is transferred and posted as Munsiff No.1, Kamrup, Guwahati, vice Smti Audri Bhattacharyya transferred.

Shri Ansari will hand over charge of his Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join his new assignment immediately.

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NO. HC.VII-04/2014/ 40 /A. Smti Kangki Rani Deka, Judicial Magistrate, 1st Class, Sivasagar is transferred and posted as Judicial Magistrate, 1st Class, Rangia, vice Smti Ranjita Agarwalla transferred.

Smti Deka will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Sivasagar and proceed to join at her new place of posting immediately. She will try the cases pending in the Court of Munsiff, Rangia, in addition to her own duties, until further orders.

NO. HC.VII-04/2014/ 41 /A. Smti Shivani Handique, Munsiff No.2, Kamrup, Guwahati is transferred and posted as Judicial Magistrate, 1st Class, Goalpara, vice Smti Rani Boro posted at the same station.

Smti Handique will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup, Guwahati and proceed to join her new assignment immediately.

NO. HC.VII-04/2014/ 42 /A. Smti Barnani Goswami, Judicial Magistrate, 1st Class, Nalbari is posted at the same station i.e. Nalbari as Munsiff No.1, vice Smti Dimple Boro posted at the same station.

Smti Goswami will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nalbari and join her new assignment immediately.

NO. HC.VII-04/2014/ 43 /A. Shri Naguib Ahmed, Munsiff No.3, Kamrup, Guwahati is posted at same station i.e. Guwahati as Munsiff No.2, vice Smti Shivani Handique transferred.

Shri Ahmed will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup, Guwahati and join his new assignment immediately.

NO. HC.VII-04/2014/ 44 /A. Shri Nabajit Bhatta, Munsiff No.4, Kamrup, Guwahati is posted at the same station i.e. Guwahati as Munsiff No.3, vice Shri Naquib Ahmed posted at the same station.

Shri Bhatta will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup, Guwahati and join his new assignment immediately.

NO. HC.VII-04/2014/ 45 /A. Shri Obang Mize, Judicial Magistrate, 1st Class, Udalguri is posted at the same station i.e. Udalguri against the vacant post of Munsiff.

Shri Mize will hand over charge of his Court and Office to the Chief Judicial Magistrate, Udalguri and join his new assignment immediately.

NO. HC.VII-04/2014/ 46 /A. Shri Dewan Mubasshir Hussain, Munsiff No.2, Cachar, Silchar is posted at the same station i.e. Silchar as Munsiff No.1, vice Shri Nur Muhammad Abdullah Ahmed posted at the same station.

Shri Hussain will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

NO. HC.VII-04/2014/ 47 /A. Smti Nilakshi Lahkar, Judicial Magistrate, 1st Class, Darrang, Mangaldoi is posted at the same station i.e. Mangaldoi as Munsiff No.1, vice Shri Abhijeet Kumar Baruah posted at the same station.

Smti Lahkar will hand over charge of her Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and join her new assignment immediately.

NO. HC.VII-04/2014/ 48 /A. Smti Monalissa Das, Judicial Magistrate, 1st Class, Barpeta is posted at the same station i.e. Barpeta as Munsiff No.1, vice Shri Rajesh Kumar Todi posted at the same station.

Smti Das will hand over charge of her Court and Office to the Chief Judicial Magistrate, Barpeta and join her new assignment immediately.

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NO. HC.VII-04/2014/ 49 /A. Shri Rajesh Bodo, Munsiff No.3, Cachar, Silchar is posted at the same station i.e. Silchar as Munsiff No.2, vice Shri Dewan Mubasshir Hussain posted at the same station.

Shri Bodo will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

NO. HC.VII-04/2014/ 50 /A. Shri Mrinal Newpane, Munsiff No.2, Barpeta is posted at the same station i.e. Barpeta as Judicial Magistrate, 1st Class, vice Smti Monalissa Das posted at the same station.

Shri Newpane will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and join his new assignment immediately.

NO. HC.VII-04/2014/ 51 /A. Smti Jyotismita Sarma, Munsiff No.2, Sonitpur, Tezpur is transferred and posted as Munsiff No.1, Goalpara, vice Shri Shakti Sharma transferred.

Smti Sarma will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join her new assignment immediately.

NO. HC.VII-04/2014/ 52 /A. Shri Nupur Chandra Bhuyan, Judicial Magistrate, 1st Class, Morigaon is posted at the same station i.e. Morigaon as Munsiff No.1, vice Smti Jyotshna Das transferred.

Shri Bhuyan will hand over charge of his Court and Office to the Chief Judicial Magistrate, Morigaon and join his new assignment immediately.

NO. HC.VII-04/2014/ 53 /A. Shri Lakhinandan Pegu, Judicial Magistrate, 1st Class, Lakhimpur, North Lakhimpur is transferred and posted as Judicial Magistrate, 1st Class, Kamrup, Guwahati, vice Smti Tripti Ari transferred.

Shri Pegu will hand over charge of his Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join at his new place of posting immediately.

NO. HC.VII-04/2014/ 54 /A. In exercise of the powers delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005 read with Section 19 (2) of the said Act, the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs.2,00,000/- (Rupees two lakhs) only.

1. Shri Nupur Chandra Bhuyan

By order,
Sd/- Sanjay Hazarika,
JOINT REGISTRAR (VIGILANCE)

Memo NO. HC.VII-04/2014/ 55 - 129 /A.

Dated 06.01.2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
He is requested to take necessary steps :
 - (i) To release Shri Susil Kumar Sarma from the post of Presiding Officer, Industrial Tribunal, Dibrugarh so that he may join his new assignment on 01.03.2014.
 - (ii) To invest Shri Amir Uddin Ahmed, Shri Chandan Das, Shri Abu Saleh Badrurdza Laskar and Smti Sabnam Choudhury with the powers of Civil Judge
2. The Secretary to the Govt. of Assam, Labour & Employment Department, Dispur, Guwahati for information
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
4. The District and Sessions Judge, _____
5. The Judge, Designated Court, Assam, Guwahati

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6. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati
13. The Member, MACT, _____
14. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
16. Shri Susil Kumar Sarma, Presiding Officer, Industrial Tribunal, Dibrugarh
17. The Joint Registrar (_____), Gauhati High Court, Guwahati
18. The Chief Judicial Magistrate, _____
19. Smti Arunima Deka, Civil Judge and Asstt. Sessions Judge, Sivasagar
20. Shri Amir Uddin Ahmed, Chief Judicial Magistrate, Bongaigaon
21. Shri Chandan Das, Chief Judicial Magistrate, Sivasagar
22. Shri Abu Saleh Badrurudza Laskar, Chief Judicial Magistrate, Karimganj
23. Shri Aminur Rahman, Civil Judge and Asstt. Sessions Judge, Karimganj
24. Smti Sabnam Choudhury, Addl. Chief Judicial Magistrate, Karimganj
25. Smti Nirmali Talukdar, Civil Judge and Asstt. Sessions Judge, Nalbari
26. Shri Naimuddin Ahmed, Civil Judge and Asstt. Sessions Judge, Darrang, Mangaldoi
27. Shri Sujit Kumar Ghosh, Addl. Chief Judicial Magistrate, Hailakandi
28. Smti Farhana Sultana, Sub-Divisional Judicial Magistrate (M), Biswanath Chariali. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join her new assignment immediately
29. Shri Nityananda Talukdar, Sub-Divisional Judicial Magistrate (M), Sarupathar. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join his new assignment immediately.
30. The Deputy Registrar (_____), Gauhati High Court, Guwahati
31. Shri Shah Syed Ahadur Rahman, Sub-Divisional Judicial Magistrate (M), Charaideo, Sonari
32. Shri Kumud Chandra Boro, Sub-Divisional Judicial Magistrate (M), Dibrugarh
33. Smti Manju Bordoloi, Sub-Divisional Judicial Magistrate (M), Abhayapuri
34. Shri Debojit Parasar, Munsiff, Udalguri. He will hand over charge of his Court and Office to the District and Sessions Judge, Udalguri and join his new assignment immediately
35. Smti Ranjita Agarwalla, Judicial Magistrate, 1st Class, Rangia. She will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Rangia and proceed to join her new assignment immediately
36. Smti Audri Bhattacharyya, Munsiff No.1, Kamrup, Guwahati. She will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup, Guwahati and proceed to join her new assignment immediately
37. Smti Tripti Ari, Judicial Magistrate, 1st Class, Kamrup, Guwahati. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup, Guwahati and proceed to join her new assignment immediately
38. Shri Rajesh Kumar Todi, Munsiff No.1, Barpeta. He will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and join her new assignment immediately
39. Shri Abhijeet Kumar Baruah, Munsiff No.1, Darrang, Mangaldoi. He will hand over charge of his Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and join his new assignment immediately
40. Shri Abdul Mazid Md. Mahiuddin, Munsiff No.1, Sivasagar. He will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and join his new assignment immediately
41. Shri Rupak Rajak, Judicial Magistrate, 1st Class, Hajo. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup, Guwahati and proceed to join his new assignment immediately
42. Smti Jyotshna Das, Munsiff No.1, Morigaon. She will hand over charge of her Court and Office to the District and Sessions Judge, Morigaon and proceed to join her new assignment immediately

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43. Smti Rani Boro, Judicial Magistrate, 1st Class, Goalpara. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Goalpara and join her new assignment immediately
44. Smti Dimple Boro, Munsiff No.1, Nalbari. She will hand over charge of her Court and Office to the District and Sessions Judge, Nalbari and join her new assignment immediately
45. Shri Vijay Kumar Singh, Judicial Magistrate, 1st Class, Kamrup, Guwahati. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup, Guwahati and proceed to join his new assignment immediately
46. Shri Shakti Sharma, Munsiff No.1, Goalpara. He will hand over charge of his Court and Office to the District and Sessions Judge, Goalpara and proceed to join his new assignment immediately
47. Shri Nur Muhammad Abdullah Ahmed, Munsiff No.1, Cachar, Silchar. He will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately
48. Shri Narayan Kuri, Judicial Magistrate, 1st Class, Tinsukia. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and join his new assignment immediately
49. Shri Nishanta Goswami, Munsiff No.1, Dibrugarh. He will hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh and join his new assignment immediately
50. Shri Abdul Kader, Judicial Magistrate, 1st Class, Dibrugarh. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join his new assignment immediately
51. Smti Ipsita Borthakur, Judicial Magistrate, 1st Class, Kamrup, Guwahati. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup, Guwahati and join her new assignment immediately
52. Smti Mamta Bhadani, Munsiff No.2, Sivasagar
53. Shri Bankim Sarma, Special Railway Magistrate, 1st Class, Kamrup, Guwahati
54. Smti Bipaakhi Borthakur, Munsiff No.2, Dibrugarh
55. Shri Kaushik Kumar Sharma, Judicial Magistrate, 1st Class, Jorhat
56. Shri Mishbahul Hassan Ansari, Judicial Magistrate, 1st Class, Darrang, Mangaldoi
57. Smti Kangki Rani Deka, Judicial Magistrate, 1st Class, Sivasagar
58. Smti Shivani Handique, Munsiff No.2, Kamrup, Guwahati
59. Smti Barnani Goswami, Judicial Magistrate, 1st Class, Nalbari
60. Shri Naquib Ahmed, Munsiff No.3, Kamrup, Guwahati
61. Shri Nabajit Bhatta, Munsiff No.4, Kamrup, Guwahati
62. Shri Obang Mize, Judicial Magistrate, 1st Class, Udalguri
63. Shri Dewan Mubasshir Hussain, Munsiff No.2, Cachar, Silchar
64. Smti Nilakshi Lahkar, Judicial Magistrate, 1st Class, Darrang, Mangaldoi
65. Smti Monalissa Das, Judicial Magistrate, 1st Class, Barpeta
66. Shri Rajesh Bodo, Munsiff No.3, Cachar, Silchar
67. Shri Mrinal Newpane, Munsiff No.2, Barpeta
68. Smti Jyotismita Sarma, Munsiff No.2, Sonitpur, Tezpur
69. Shri Nupur Chandra Bhuyan, Judicial Magistrate, 1st Class, Morigaon
70. Shri Lakhinandan Pegu, Judicial Magistrate, 1st Class, Lakhimpur, North Lakhimpur
71. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
72. The Superintendent (_____), Gauhati High Court, Guwahati
73. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
74. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
75. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


JOINT REGISTRAR (VIGILANCE)


6/11/2014